

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:754
ANSWERED ON:19.03.2012
FOOD EXPORT POLICY
Deshmukh Shri K. D.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the export policy of the Government in regard to food items like rice, sugar, onions etc. and the details of the food items exported during the last two years;
- (b) whether the Government has received proposals for procuring sugar and rice from Sri Lanka and other Countries during the last two years;
- (c) if so, the details thereof and the action taken thereon; and
- (d) the details of the conditions to be fulfilled for permitting the exports of these products?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): Export policy of Basmati Rice: Export of Basmati Rice is free subject to Minimum Export Price (MEP) (Current MEP is US\$ 700 per ton). There are certain other conditions which have been notified through Notification No. 97 dated 21.02.2012.

Export policy of Non Basmati Rice: Export of Non-Basmati Rice is free through Custom EDI ports. Such Exports are to be made by private parties from privately held stocks. There are certain other conditions which have been notified through Notification No. 98 dated 23.02.2012.

Export policy of Sugar: Export of sugar is free subject to release order from the Directorate of Sugar, Department of Food & PD, Gol. Export of 10,000 MTs per annum of Organic Sugar does not require release orders.

Export policy of Onion: Export of onion is canalized through State Trading Enterprises (STEs). Export is permitted subject to Minimum Export Price (MEP) (Current MEP of general category onion is US\$ 125 per MT and MEP of Bangalore Rose and Krishnapuram Onion is US\$ 250 per MT).

Details of export of Rice, Sugar and Onion during the last two years is as follows:

(Quantity in Ton and Value in Rupees crores)

Item	2009-10	2010-11	2011-12 (upto Nov. 11)
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	Quantity	Value	Quantity	Value	Quantity	Value
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Basmati Rice	2016869	10889.60	2183507	10578.68	1761569.00	8723.21
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Non Basmati Rice	139544	365.30	99286	222.21	1236643.00	2801.53
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Sugar 44735 110.21 1713816 5418.91 1599447.00 5251.05

Onion 1677166 2320.51 1138283 1780.25 843990.28 1194.07

(b) to (d): Since export of sugar is free, no specific permission for export of sugar to either Sri Lanka or any other country has been given. Details of permission granted for export of rice to Sri Lanka and other countries in the last two years are indicated below:

Country Details of permission

Sri Lanka Exports of 20,000 MT of rice (Ponni Samba) through PEC allowed vide Notification No. 33 dt. 03.03.10 amended by Notification No. 33 dated 15.03.11.

Nepal Export of 25,000 MT of Non-basmati rice through MMTC allowed vide Notification No. 33 dt. 03.03.10

Bangladesh 3 lakh tonnes of parboiled non-Basmati rice by M/s. STC and PEC by lifting stocks from Central Pool stock of FCI permitted vide (i) Notification No. 55 dt. 06.08.10 (ii) amended by Notification No.3 dt. 30.08.10 and (iii) amended by Notification No. 20 dt. 10.02.2011

Bhutan Export of 21,200 MTs of Non-basmati rice per annum (as per calendar year) is exempted from any export ban by India through Notification No. 87 dt. 05.12.2011 amended by Notification No. 104 dt.05.03.2012

Horn of Africa(Kenya, Export of 10,000 tons of non-basmati rice from Central Pool Stock of FCI at economic cost of Somalia & Djibouti) Rs. 20,689.50 per ton has been permitted vide Notification No. 88 dt. 12.12.2011.

Republic of Yemen Permission granted on 06.02.2012 for export of 2650 MTs of non-basmati rice from Central Pool Stock of FCI at economic cost as humanitarian assistance.